

DIVISION BENCH  
COURT - II

**O-222**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/138(KB)2023  
COMP.APPL/105(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	VEDIKA CREDIT CAPITAL LTD VS SHRIRAM POWER & STEEL PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

Arun Kumar Mishra, Adv. ] for Vedika Credit Capital Limited

Mr. Sudhir Mehta, Adv. ] For Respondent

Ms. T. Luhariwala, Adv.

Mr. A. Bagaria, Adv.

**ORDER**

1. Learned Counsel for the parties present.
2. Since a transfer of a same and identical one matter from Court No.I is pending before the Hon'ble President, NCLT, post this matter **on 21.06.2024 at 02:30 P.M.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**